GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1340 ANSWERED ON 9TH FEBRUARY 2017

NCRB DATA ON ROAD CRASHES

1340. DR. SUNIL BALIRAM GAIKWAD: DR. J. JAYAVARDHAN: KUNWAR BHARATENDRA: DR. HEENA VIJAYKUMAR GAVIT: SHRI S.R. VIJAYAKUMAR: SHRI T. RADHAKRISHNAN: KUNWAR HARIBANSH SINGH: SHRI DHANANJAY MAHADIK: SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: SHRI PANKAJ CHAUDHARY: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI GAJANAN KIRTIKAR: SHRIMATI SUPRIYA SULE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether National Crime Record Bureau (NCRB) has released any report on road crashes recently, if so, the details thereof, State/UT-wise;

(b) whether the Government has taken cognizance of the said report as per which there is a reported rise in road accidents on Expressways due to over speeding and rash driving and at least 43 children die in road accidents across the country each day;

(c) if so, the details thereof including the number of children killed during each of the last three years and the current year, State/UT-wise;

(d) whether the existing rules under Central Motor Vehicles Act have provisions to address the safety of children, if so, the details thereof and if not, the reasons therefor;

(e) whether the Government has introduced/proposes to introduce any amendment to the said act incorporating stringent punishment for traffic offences and provisions for ensuring safety of childrer, if so, the details thereof along with the time by which the said amendment is likely to be implemented and if not the reasons therefor; and

(f) the other corrective steps taken/being taken by the Government to rectify stretches where fatal accidents often happen and to install immediate cautionary signals on National Highways?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (c) As per report of National Crime Record Bureau (NCRB), the details of road accidents on expressways during 2014 and 2015 and number of persons injured, persons died and number of children died due to road accidents during 2013 to 2015, State/UT-wise, is at Annexure I and Annexure II respectively.

(d) Rule 25 (7) of Central Motor Vehicle Rules (CMVR), 1989 envisage that the all the vehicles of category M-1 (excluding transport vehicle and special purpose vehicles) manufactured on and after 1st April 2015 shall have a provision for installation of at least one category of child restraint system for all weight groups on at least one of the seating positions. Besides, the Ministry has also been issuing the advisories to States / UTs from time to time for strict compliance of provisions of Motor Vehicles Act, 1988 and CMVR 1989.

(e) Ministry of Road Transport & Highways has introduced Motor Vehicle Amendment Bill, 2016 in the Lok Sabha in August 2016. The bill inter alia includes the provision of enhancement of various types of penalties for traffic offences.

(f) Ministry of Road Transport & Highways has taken up several measures like identification and rectification of road accident black spots on National Highways including installation of immediate cautionary measures at these spots. Carrying out road safety audits on National Highways stretches and addressing the safety concerns are also implemented to rectify the accident prone locations.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1340 ANSWERED ON 0.2.2017 ASKED BY DR. SUNIL BALIRAM, GAIKWAD, DR. J. JAYAVARDHAN, KUNWAR BHARATENDRA, DR. HEENA VIJAYKUMAR GAVIT, SHRI S.R. VIJAYAKUMAR, SHRI T. RADHAKRISHNAN, KUNWAR HARIBANSH SINGH, SHRI DHANANJAY MAHADIK, SHRI SATAV RAJEEV, SHRI PANKAJ CHAUDHARY, SHRI MOHITE PATIL VIJAYSINH SHANKARRAO, SHRI GAJANAN KIRTIKAR AND SHRIMATI SUPRIYA SULE.

SI.	State/UT	20	14	2015				
No.		Expressway	National Highways	Expressway	National Highways			
1	Andhra Pradesh	27	7748	0	7709			
2	Arunachal Pradesh	0	34	0	112			
3	Assam	0	3634	0	3375			
4	Bihar	0	3325	137	3566			
5	Chhattisgarh	0	3345	0	4058			
6	Goa	0	1842	0	1755			
7	Gujarat	302	4445	156	4639			
8	Haryana	494	3544	378	3711			
9	Himachal Pradesh	0	1264	0	1184			
10	Jammu & Kashmir	0	2066	0	2085			
11	Jharkhand	115	1501	138	1869			
12	Karnataka	24	12627	92	13888			
13	Kerala	12	9400	0	9835			
14	Madhya Pradesh	19	8401	799	8407			
15	Maharashtra	443	10776	412	9619			
16	Manipur	0	419	0	404			
17	Meghalaya	0	134	1	252			
18	Mizoram	0	49	0	32			
19	Nagaland	0	2	0	22			
20	Odisha	118	3661	107	3830			
21	Punjab	0	1791	0	2007			
22	Rajasthan	617	7087	643	6459			
23	Sikkim	0	14	0	33			
24	Tamil Nadu	757	19352	854	21048			
25	Telangana	469	4071	0	5150			
26	Tripura	0	230	0	230			
27	Uttar Pradesh	283	8367	410	9556			
28	Uttarakhand	48	259	0	705			
29	West Bengal	480	3325	419	3661			
	Total (States)	4208	122713	4546	129201			
30	A & N Islands	0	69	0	96			
31	Chandigarh	0	32	0	45			
32	D&N Haveli	0	0	0	0			
33	Daman & Diu	0	0	0	6			
34	Delhi UT	0	898	28	815			
35	Lakshadweep	0	0	0	0			
36	Puducherry	0	369	0	722			
	Total (UTs)	0	1368	28	1684			
	Total (States/UTs)	4208	124081	4574	130885			

State/UT-wise road accidents on expressway during 2014-2015

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		2013					2	2014		2015				
Sl. No.	State/UT	Cases	Injured	Died	Number of Children died*	Cases	Injured	Total Died	Number of Children died	Cases	Injured	Total Died	Number of Children died	
1	ANDHRA PRADESH	43048	52522	14647	4953	23154	29931	7908	485	22839	29439	8297	609	
2	ARUNACHAL PRADESH	308	290	155	83	185	198	112	8	284	383	177	32	
3	ASSAM	7211	6609	2441	833	7144	6500	2522	468	6959	7068	2384	454	
4	BIHAR	10198	6942	4989	2045	9531	6789	4822	1123	9567	6325	5500	1157	
5	CHHATTISGARH	13657	12503	3477	1352	12140	11380	3985	439	14446	13426	4082	398	
6	GOA	4293	1895	269	91	4230	2256	298	20	4338	2254	314	15	
7	GUJARAT	25035	24210	7458	2724	22152	21245	7857	695	23362	21505	8245	799	
8	HARYANA	10473	9567	4547	1884	11043	9958	4875	634	11287	10619	5045	668	
9	HIMACHAL PRADESH	2981	5232	1056	406	3325	6085	1403	117	3010	5108	1096	112	
10	JAMMU & KASHMIR	6455	8594	992	298	5778	7958	977	118	5847	8248	923	59	
11	JHARKHAND	5161	4152	2646	1107	4905	4140	2546	640	5162	4038	2893	247	
12	KARNATAKA	39591	52793	9044	3024	43694	56818	10444	910	44011	56971	10857	661	
13	KERALA	35215	40346	4258	1219	35872	40787	4000	436	39014	43468	4196	345	
14	MADHYA PRADESH	34034	32889	8977	3578	39698	41204	9292	1432	40859	40878	9758	1239	
15	MAHARASHTRA	43863	45032	13245	4810	44382	43668	13529	1182	42250	39301	13685	1135	
16	MANIPUR	671	1175	165	54	735	1257	167	12	668	1118	129	8	
17	MEGHALAYA	194	150	170	82	301	476	171	35	421	589	205	44	
18	MIZORAM	114	264	97	23	95	161	93	6	71	78	65	4	

State/UT wise number of Cases registered, Persons Injured, Persons Died and number of children died due to Road Accidents during 2013-2015

19	NAGALAND	39	73	35	6	28	38	21	0	42	56	47	1
20	ODISHA	9680	11254	4062	1732	9640	11083	3920	636	10542	11825	4303	521
21	PUNJAB	6323	4383	4588	1515	6391	4127	4621	620	6702	4414	4893	586
22	RAJASTHAN	23586	27237	9724	3394	24639	27481	10287	1130	24072	26153	10510	1317
23	SIKKIM	244	409	68	33	130	309	62	4	211	321	75	14
24	TAMIL NADU	66238	75681	15563	4751	67250	77725	15190	1280	69059	79746	15642	1022
25	TELANGANA#	-	-	-	-	20078	21636	6906	513	21252	22948	7110	583
26	TRIPURA	818	1277	226	84	716	1225	188	50	647	1029	158	12
27	UTTAR PRADESH	25975	16744	15630	6441	26064	16458	16284	2540	28095	17384	18407	2633
28	UTTARAKHAND	1297	1503	766	294	801	1047	507	109	1523	1657	913	61
29	WEST BENGAL	16549	17307	5827	2152	17105	16001	6478	1056	17706	15404	6705	696
	TOTAL (STATES)									45424			
	/												
		433251	461033	135122	48968	441206	467941	139465	16698	6	471753	146614	15432
	UNION TERRITORIES	433251	461033	135122	48968	441206	467941	139465	16698	6	471753	146614	15432
30		433251 200	461033 207	135122 40	48968 10	441206 218	467941 283	139465	16698	6 258	471753 331	146614 23	15432
30 31	UNION TERRITORIES												15432 1 35
	UNION TERRITORIES A & N ISLANDS	200	207	40	10	218	283	23	1	258	331	23	1
31	UNION TERRITORIES A & N ISLANDS CHANDIGARH	200 409	207 335	40	10 41	218 366	283 335	23 131	1 3	258 413	331 331	23 129	1 35
31 32	UNION TERRITORIES A & N ISLANDS CHANDIGARH D & N HAVELI	200 409 91	207 335 104	40 122 49	10 41 14	218 366 87	283 335 96	23 131 59	1 3 9	258 413 69	331 331 97	23 129 42	1 35 4
31 32 33	UNION TERRITORIES A & N ISLANDS CHANDIGARH D & N HAVELI DAMAN & DIU	200 409 91 30	207 335 104 75	40 122 49 31	10 41 14 5	218 366 87 39	283 335 96 48	23 131 59 15	1 3 9 1	258 413 69 70	331 331 97 64	23 129 42 42	1 35 4 0
31 32 33 34	UNION TERRITORIES A & N ISLANDS CHANDIGARH D & N HAVELI DAMAN & DIU DELHI (UT)	200 409 91 30 7569	207 335 104 75 6563	40 122 49 31 1831	10 41 14 5 669	218 366 87 39 8310	283 335 96 48 8025	23 131 59 15 1630	1 3 9 1 181	258 413 69 70 8085	331 331 97 64 8258	23 129 42 42 1622	1 35 4 0 136
31 32 33 34 35	UNION TERRITORIESA & N ISLANDSCHANDIGARHD & N HAVELIDAMAN & DIUDELHI (UT)LAKSHADWEEP	200 409 91 30 7569 0	207 335 104 75 6563 0	40 122 49 31 1831 0	10 41 14 5 669 0	218 366 87 39 8310 1	283 335 96 48 8025 1	23 131 59 15 1630 0	1 3 9 1 181 0	258 413 69 70 8085 3	331 331 97 64 8258 3	23 129 42 42 1622 0	1 35 4 0 136 0

Source: 'Accidental Deaths and Suicides in India'

Newly created State from erstwhile Andhra Pradesh

Note: * includes the deaths of persons in the age group of 0-29 years which includes children also.

Note: Separate data on deaths of children in road accidents started collection since 2014.
